## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.80/BB/ 2017	-	For hearing	230/232	Shetron Metropak Pvt. Ltd.

SL.	NAME (IN CAPITAL)	SIGNATURE		
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
l	PARAMESHWAR G.BHAT (PCS) 9449134152	SHETRON METROPAK PUT. LTP, -APPLICANT	Byhorb	

## ORDER

PCS for Petitioner Company is present. Heard him. List it for consideration on 12/12/2017.

Member (T)

Member (J)